COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 82 OF 2016 &
IA NO. 193 OF 2016

Dated: 22nd April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Adani Power Maharashtra Ltd. ….Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ....Respondent (s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Akshat Jain
Mr. Nishtha Kumar

ORDER

Issue notice to the Respondents returnable on 11.05.2016. Dasti in addition is permitted.

List the matter on ***11.05.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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